

Through Fax

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Member Secretary,
Jharkhand Legal Services Authority
Ranchi.

Ref: - Your Letters No. JHALSA/1419 dated 10.05.2017 & JHALSA/1441 dated 11.05.2017.

Sir,

With reference to your above referred letter, I am directed to inform that the Court has been pleased to reject the proposal for nomination of **all the Chief Judicial Magistrates** for attending the seminar on “**State level Seminar on Combating Female Foeticide and Saving the Girl Child**” organized by JHALSA, Ranchi on 11th June, 2017 at Jharkhand State Legal Services Authority, Ranchi as all the C.J.Ms. have already been nominated for two days Refresher Training Course organized by Judicial Academy Jharkhand, Ranchi which is scheduled on **10th – 11th June, 2017** at JAJ, Ranchi.


This is for kind information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo no. 2062/Apptt.

dated, the Ranchi 15.05.17

Copy forwarded to C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


15-05-2017
Registrar General